

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

NEW DELHI, the 10/10/1979.

NOTIFICATION
INCOME TAX

No.3029(F.No.203/56/79-ITA,II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purposes of clause (ii) of sub Section (I) of Section 35 of the Income-tax Act, 1961 read with Rule 6(ii) of the Income-tax Rules, 1962 under the category of "Scientific Research Association" in the field of Medical Research subject to the following conditions:-

- i) That the Association will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the Association will furnish annual returns of its scientific research activities to the Council for each financial year by 31st May each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the Association will furnish an annual audited statement of accounts to the Council for each financial year by 31st May, each year and in addition send a copy of it to the concerned Income-tax Commissioner.

INSTITUTION

Sanjeevan Medical Foundation Miraj.

This notification is effective for a period of three years from 3.9.1979 to 2.9.1982.

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax(2 copies).
2. Director of Inspection(Income & Audit) Investigation/Research & Statistics/ Publication and Public Relations, New Delhi.
3. Directorate of C&M Services(Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No.4508, New Delhi-110016 with reference to their letter No.18/15/79-AA,II dated 3.9.1979.
5. Managing Trustee, Sanjeevan Medical Foundation, Miraj w.r.t. his letter No. Nil dated 22.3.1979.
6. Comptroller & Auditor General of India(20 copies).
7. Bulletin Section of the D.I.(RS&P), New Delhi(5 copies).

AUTHORISED FOR ISSUE

[Signature]

Sd/- (J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

No.CC/ITA,II/2888/676/LSP/79.

10/10/79 DIRECTOR(RS&P).

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